

ITEM NO.801

Court 6 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.39648/20 In Criminal Appeal No(S). 1386/2019

BANWARI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 20-07-2021 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Anurag Pandey, AOR

For Respondent(s) Mr. Parmanand Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the Cause list dated 09.08.2021.

(Geeta Ahuja)
Court Master

(Anita Rani Ahuja)
Assistant Registrar